

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s.GREEN DOT ELECTRIC LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Person	M/s.Green Dot Electric Limited
2.	Date of incorporation of Corporate Person	18/08/1983
3.	Authority under which Corporate Person	Registrar of Companies, Delhi
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U31100DL1983PLC016355
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	G-9, Hemkunt Tower, 98, Nehru Place, New Delhi - 110019, INDIA
6.	Liquidation commencement date of the Corporate Person	25/08/2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	SHASHI BHUSHAN PRASAD E-43, LGF, PANCHSHEEL PARK, NEW DELHI - 110017 shashibpd@gmail.com 9810332269 Regn. No.-IBBI/IPA-002/IP-N00676/2018-2019/12114
8.	Last date for submission of claims	24/09/2025

Notice is hereby given that the Green Dot Electric Limited has commenced voluntary liquidation on Monday dt. 25/08/2025.

The stakeholders of Green Dot Electric Limited are hereby called upon to submit a proof of their claims, on or before Wednesday dt. 24/09/2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: New Delhi

Shashi Bhushan Prasad

Name and Signature of the Liquidator: Date: 29/08/2025

Geetha Ads Ramakrishna 9032242118, 9440403689